

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O.A. No.342/95

Monday this the 6th day of March, 1995.

CORAM:

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR.S.P.BISWAS, ADMINISTRATIVE MEMBER

Dr.Sasikumar.B.

Scientist (Senior Scale), Plant Breeding,
National Research Centre for Spices,
Marikunnu P.O. Calicut.

.. Applicant

(By Advocate Mr.P.V.Mohanan)

vs.

1. The Secretary,
Indian Council of Agricultural Research,
Krishi Bhavan, Dr.Rajendra Prasad road,
New Delhi-110 001.

2. The Director General,
Indian Council of Agricultural Research,
Krishi Bhavan, Dr.Rajendra Prasad road,
New Delhi-110 001.

.. Respondents

(By Advocate Mr.Mathew J.Nedumpara)

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN:

Applicant seeks a declaration that he is entitled to get three advance increments on account of conferment of Ph.D degree. Consequential reliefs are also prayed for.

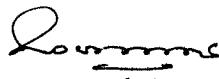
Atleast in the first instance, respondents must take a decision. Counsel for applicant submits that it will be very difficult to get the respondents to take a decision as they have been ignoring representations after representations. Applicant may make a comprehensive representation of his grievances to the second respondent and second respondent shall without fail pass a reasoned order thereon within six weeks of the date of receipt of the

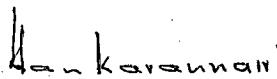
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representation and communicate the same to applicant.

3. We allow the application to the extent aforesaid. No costs.

Dated the 6th March, 1995.


S.P.BISWAS
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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